

Conduct Rules for Government Officials

4029. SHRI KALP NATH RAI: Will the PRIME MINISTER be pleased to state:

(a) the conduct rules for Government officials with respect to giving interviews to the Press touching on extraneous subjects;

(b) whether there are strict conduct rules on giving press interviews which touch on political subjects or political speculations;

(c) the maximum liable punishment for violation of such rules by government officials; and

(d) the details of rules and punishment which can be given to government officials who violate such conduct rules?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). Government instructions of 1967 below Rule 11 of C.C.S. (Conduct) rules, 1964 provide that Ministers, Secretaries and other officers, especially authorised by the Minister, are permitted to give information or be accessible to the representatives of the press. They do not need prior permission. Government servants are prohibited from making any statement to the press which may have the effect of an adverse criticism of any current or recent policy or action of the Government.

(c) and (d). For any violating of Conduct Rules, Suitable disciplinary action can be taken by the competent authority and the quantum of punishment is to be decided by it taking into account all the relevant facts and circumstances of each individual case.

[Translation]

Sanction for Jodhpur Lift Water Supply Scheme

4030. SHRI GIRDHARILAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission propose to sanction Rs. 9.54 crore for Jodhpur Lift Canal Water Supply Scheme under the Border Area Development Programme;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) when this amount is likely to be released?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) to (d). The progress of implementation of the project was, on review, found to be slow. The Government of Rajasthan was required to furnish full details of the project work done, proposed time-schedule for completion, funding requirements, proposals for tariff restructuring etc. Consideration of assistance would, among other factors, depend upon the details furnished.

Funds to Remove Unemployment

4031. SHRI RESHAM LAL JANGDE: Will the PRIME MINISTER be pleased to state:

(a) the funds allocated by the Planning Commission to remove unemployment among rural educated and unskilled uneducated unemployed persons in the country for the period 1990-91, State-wise; and

(b) the details of vocations in which educated and uneducated rural unemployed persons are likely to get employment and their likely number thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) The State-wise allocations for 1990-91 for the two major special employment programmes in the rural areas namely, Integrated Rural

Development Programme (IRDP) and Jawahar Rozgar Yojana (JRY) are given in the statement-I and II.

(b) The number of beneficiaries likely to be covered under I.R.D.P. and the likely employment generation under J.R.Y. during 1990-91 are given in Annexures I & II respectively. Details of vocations in which the rural unemployed are likely to get employment and the corresponding numbers are not available.

STATEMENT-I

Integrated Rural Development Programme Physical and Financial targets for 1990-91

(Rs. in lakhs)

Sl. No.	Name of the States/UTs	Central share	State share	Total allocation	Target (in Nos.)
1	2	3	4	5	6
1.	Andhra Pradesh	2751.453	2751.453	5502.906	174916
2.	Arunachal Pradesh	234.720	234.720	469.440	14922
3.	Assam	751.461	751.461	1502.922	43261
4.	Bihar	5512.947	5512.947	11025.894	350469
5.	Goa	48.900	48.900	97.800	3109
6.	Gujarat	1133.049	1133.049	2266.098	72030
7.	Haryana	271.129	271.129	542.258	17236
8.	Himachal Pradesh	97.071	97.071	194.142	6171

Sl. No.	Name of the States/UTs	1	2	3	4	5	6
				Central share	State share	Total allocation	Target (in Nos.)
9.	J & K			135.564	135.564	271.128	8618
10.	Karnataka			1722.168	1722.168	3444.336	109482
11.	Kerala			935.561	935.561	1871.122	59476
12.	Madhya Pradesh			3648.520	3648.520	7297.040	231944
13.	Maharashtra			2947.268	2947.268	5894.536	187364
14.	Manipur			21.757	21.757	43.514	1383
15.	Meghalaya			65.272	65.272	130.544	4149
16.	Mizoram			97.800	97.800	195.600	6217
17.	Nagaland			102.690	102.690	205.380	6528
18.	Orissa			1802.503	1802.503	3605.006	114589
19.	Punjab			229.287	229.287	458.574	14576

Sl. No.	Name of the States/UTs	Central share	State share	Total allocation	Target (in Nos.)
1	2	3	4	5	6
20.	Rajasthan	1757.315	1757.315	3514.630	111716
21.	Sikkim	19.560	19.560	39.120	1243
22.	Tamil Nadu	2470.282	2470.282	4940.564	157041
23.	Tripura	76.987	76.987	153.974	4894
24.	Uttar Pradesh	7363.985	7363.985	14727.970	468144
25.	West Bengal	3077.811	3077.811	6155.622	195663
26.	A & N Islands	48.900	—	48.900	1554
27.	Chandigarh	9.780	—	9.780	—
28.	D & N Haveli	9.780	—	9.780	311
29.	Delhi	48.900	—	48.900	1554
30.	Daman & Diu	19.560	—	19.560	622

Sl. No.	Name of the States/UTs	Central share	State share	Total allocation	Target (in Nos.)
1	2	3	4	5	6
31.	Lakshadweep	48,900	—	48,900	1554
32.	Pondicherry	39,120	—	39,120	1243
	All India	137500.000	37275.06	74775.060	2371979

Jawahar Rozgar Yojana

Physical and financial targets for 1990-91

(Rs. in lakhs)

Sl. No	State/UTs	Central	State	Total	Employment target (Lakh mandays)
1	2	3	4	5	6
1.	Andhra Pradesh	15332.96	3833.24	19166.20	919.98
2.	Arunachal Pradesh	264.54	66.13	330.67	11.40
3.	Assam	4091.67	1022.92	5114.59	122.75
4.	Bihar	30773.42	7693.36	38466.78	1125.86
5.	Goa	285.82	71.45	357.27	11.91
6.	Gujarat	6472.57	1618.14	8090.71	242.72
7.	Haryana	1541.46	385.36	1926.82	37.60

Sl. No.	State/UTs	Central	State	Total	Employment target (Lakh mandays)
1	2	3	4	5	6
8.	Himachal Pradesh	908.22	227.06	1135.28	33.68
9.	J&K	1289.21	322.30	1611.51	61.68
10.	Karnataka	9647.76	2411.94	12059.70	570.87
11.	Kerala	5116.95	1279.24	6396.19	244.83
12.	Madhya Pradesh	21122.00	5280.50	26402.51	1156.31
13.	Maharashtra	16339.87	4084.97	20424.83	859.99
14.	Manipur	339.06	84.77	423.83	9.83
15.	Meghalaya	396.73	99.18	495.91	18.98
16.	Mizoram	167.12	41.78	208.91	4.48
17.	Nagaland	425.26	106.32	531.58	21.26

Sl. No.	State/UTs	Central	State	Total	Employment target (Lakh mandays)
1	2	3	4	5	6
18.	Orissa	10475.94	2618.99	13094.93	672.97
19.	Punjab	1340.52	335.13	1675.65	31.72
20.	Rajasthan	10244.22	2561.06	12805.28	523.55
21.	Sikkim	154.83	38.71	193.53	7.91
22.	Tamil Nadu	13778.93	3444.73	17223.66	688.95
23.	Tripura	440.39	110.10	550.49	19.81
24.	Uttar Pradesh	40874.62	10218.66	51093.28	1703.11
25.	West Bengal	17429.55	4357.39	21786.93	643.16
26.	Andaman & Nicobar Islands	156.56	—	156.56	4.44
27.	Chandigarh	38.81	—	38.81	1.08

Sl. No.	State/UTs	Central	State	Total	Employment target (Lakh mandays)
1	2	3	4	5	6
28.	Dadra & Nagar Haveli	84.99	—	84.99	3.47
29.	Daman & Diu	50.07	—	50.07	1.61
30.	Delhi	184.18	—	184.18	5.12
31.	Lakshadweep	78.49	—	78.49	2.62
32.	Pondicherry	153.25	—	153.25	5.87
		210000.00	52313.41	262313.40	9770.52